

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1075
ANSWERED ON:17.07.2014
WOMEN WORKERS UNDER MGNREGS
Tharoor Dr. Shashi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the percentage of women workers under Mahatma Gandhi National Rural Employment Guarantee Scheme during each of the last three years and the current year in the country including Kerala, State/UTwise;
- (b) whether there is any proposal for changing the working hours under the scheme taking into consideration the convenience of women beneficiaries;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) The State/UT-wise percentage of women workers under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and the current year is given in Annexure.
- (b)to(d) No, Madam. The Central Government vide its Gazette Notification dated 3.1.2014 has stipulated eight hours of work including one hour of rest for all MGNREGA workers. However, to facilitate greater participation of wage seekers, the working hours of any adult worker under MGNREGA have been made flexible spreading over twelve hours on any given day.